

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

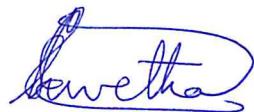
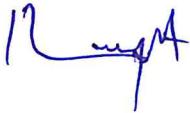
APPLICATION NUMBER : \_\_\_\_\_

PETITION NUMBER : TCP/26/2016

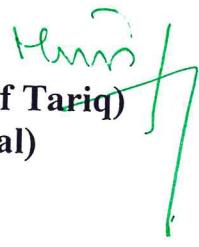
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	For TK Bhaskar Shwetha Vasudevan Keerthi Krishna	Counsel for the Petitioners 1 and 2	
	Kumarpal R Chopra	Counsel for Respondent	
		<u>ORDER</u>	

Ms Swetha Vasudevan, counsel for petitioners present. Shri Kumarpal R Chopra, counsel for respondents present. Both the parties submitted that settlement talks between the parties are still in progress and sought time for reporting the final outcome of the talks. Time extended at request of both the sides. Put up on 07.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)